

ASSAM ACT V OF 1951

\*THE ASSAM APPROPRIATION ACT, 1951

[Published in the "Assam Gazette, Extraordinary", dated the 31st March 1951]

**An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1952**

Be it enacted by the Assam Legislative Assembly as follows :—

1. **Short title.**—This Act may be called the Assam Appropriation Act, 1951.

2. **Issue of Rs.13,52,81,500 out of the Consolidated Fund of the State of Assam for the year 1951-52.**—From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees thirteen crores, fifty-two lakhs, eighty-one thousand and five hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1952, in respect of the services specified in column (2) of the Schedule.

3. **Appropriation.**—The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1952.

SCHEDULE

Grant No.	(Services and purposes) Major Heads	Sums not exceeding—		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)		
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on income other than Corporation Tax.	55,700	..	55,700
2	Charges on account of Land Revenue ..	33,04,800	10,400	33,15,200
3	Charges on account of State Excise ..	8,17,400	2,700	8,20,100
4	Charges on account of Stamps ..	69,200	..	69,200
5	Charges on account of Forests ..	39,57,800	..	39,57,800
6	Charge on account of Registration ..	1,28,300	..	1,28,300
7	Charges on account of Motor Vehicles Taxation Act.	6,09,100	..	6,09,100
8	Charges on account of other Taxes and Duties.	2,65,200	..	2,65,200

\*For Statement of Objects and Reasons see Assam Gazette, Extraordinary, March 24, 1951, page 43.

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			Voted by the Assembly	Charged on the Consolidated Fund	Total
			(1)	(2)	(3)
			Rs.	Rs.	Rs.
	9	Charges on account of N. E. D. Works ..	12,81,300	..	12,81,300
		Charges on account of interest on debt and other obligations.	..	11,64,200	11,64,200
		Charges on account of Appropriation for Reduction or Avoidance of Debt.	..	2,76,500	2,76,500
	10	Charges on account of General Administra- tion.	64,02,200	5,11,700	69,13,900
	11	Charges on account of Administration of Justice.	10,72,000	3,29,600	14,11,600
	12	Charges on account of Jails .. ..	19,74,700	..	19,74,700
	13	Charges on account of Police .. ..	93,03,800	..	93,03,800
	15	Charges on account of Scientific Department	13,500	..	13,500
	16	Charges on account of Education .. ..	1,69,75,000	..	1,69,75,000
	17	Charges on account of Medical .. ..	51,18,600	..	51,18,600
	18	Charges on account of Public Health .. ..	29,46,400	..	29,46,400
	19	Charges on account of Agriculture .. ..	59,47,200	..	59,47,200
	20	Charges on account of Veterinary .. ..	6,69,000	..	6,69,000
	21	Charges on account of Co-operation— I.—Co-operative Societies.	7,90,600	..	7,90,600
	21A	II.—Rural Development .. ..	11,15,200	..	11,15,200
	22	Charges on account of Industries and Supplies— I.—Sericulture and Weaving .. ..	7,72,200	..	7,72,200
	22A	Charges on account of II.—Cottage Indus- tries.	2,59,000	..	2,59,000
	22B	Charges on account of III.—Fisheries .. ..	84,700	..	84,700
	23	Charges on account of Miscellaneous Depart- ments.	4,22,400	..	4,22,400
	24	Charges on account of Civil Works .. ..	1,94,53,100	50,500	1,95,03,600
	25	Charges on account of Public Works Tools and Plants and Establishment.	32,03,100	..	32,03,100
	26	Charges on account of other Revenue Expenditure connected with Electricity Schemes.	44,900	..	44,900
	27	Charges on account of Famine Relief .. ..	2,15,000	..	2,15,000
	28	Charges on account of Superannuation Allo- wances and Pensions, etc.	32,47,900	4,500	32,52,400
	29	Charges on account of Stationery and Print- ing.	8,58,300	1,500	8,59,800
	30	Charges on account of Miscellaneous Charges	75,89,500	15,17,100	91,06,600
	30A	Capital Outlay on Road Transport Scheme financed from Ordinary Revenues.	10,57,500	..	10,57,500
	31	Charges on account of Extraordinary Charges	26,07,400	..	26,07,400
	33B	Charges on account of Prepartition Payments	10,000	..	10,000
	33C	Charges on account of Road Transport Schemes Working expenses.	54,25,500	..	54,25,500
	34	Charges on account of Capital Outlay on Schemes of Agricultural Improvement and Research.	1,72,800	..	1,72,800
	35	Charges on account of Capital Outlay on In- dustrial Development.	1,54,400	..	1,54,400
	37	Charges on account of Capital Outlay on Schemes of State Trading.	100	..	100
	38	Charges on account of Loans and Advances	1,07,34,000	..	1,07,34,000
		Charges on account of Debts raised in India.	..	1,22,74,000	1,22,74,000
		Grand total .. ..	11,91,28,800	1,61,52,700	13,52,81,500